

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.152/97

DATE OF ORDER : 17-02-1997.

Between :-

G.Siva Prasada Rao

... Applicant

And

1. Union Govt. of India rep. by its Secretary, M/o Defence Production & Supplies, South Block, New Delhi.
2. The Director General, Aeronautical Quality Assurance, M/o Defence, 'H' Block, DHQ PO, New Delhi - 110 011.
3. The Chief Resident Inspector, DGAQA, M/o Defence, HAL PO, Hyd-500042.
4. The Director General, DRDO, M/o Defence, New Delhi.

... Respondents

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Counsel for the Applicant : Sri G.Siva Prasada Rao
(party-in-person)

Counsel for the Respondents : Shri K.Ramulu, SSr.CGSC

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (B)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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  ... 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

Heard Sri G.Siva Prasada Rao, party in person and Mrs. Majula for Shri K.Ramulu, learned standing counsel for the respondents

2. The applicant is a Junior Scientific Officer working under the Respondent No.3 at Hyderabad. He submits that his present scale of pay is Rs.2,000--3500. He submits that in accordance with the letter No.96574/JSL/PC/RD/Pers-3/136/S/O (R&D) dt.11-6-96 (Annexure-XI, page 47 to the OA) his pay should be fixed in the grade of Rs.2375-3750 right from the date he was promoted as a Jr.Scientific Officer and arrears from that date has to be given to him. The applicant submitted representation dt.11-7-96 addressed to Respondent No.2 in that connection. ~~These representations~~ ^{that} were forwarded by the Respondent No.3 to Respondent No.2 by letter ~~through~~ No.CRI/HAL/HD/001-002/ADMIN dt.12-7-96 and reminder was also issued by Respondent No.3 by letter No.CRI/HAL/HD/001-002/ADMIN dt.23-10-96.

3. This O.A. is filed for the above relief as indicated above.

4. Though his representation and the forwarding letters ^{was forwarded} ~~of his case~~ by the Respondent No.3 to Respondent No.2 ^{those letters} are not enclosed as Annexures to this O.A., ^{the same were} produced today when we asked the applicant on 13-2-97 to produce those representations. As those representations are still pending, it is in order if we ~~direct~~ give a direction to respondent No.2 to dispose of that representation in accordance with the law within a period of

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two months from the date of receipt of a copy of this order.

The representation and the forwarding letters of the representation as indicated above were taken on record.

5. The O.A. is ordered accordingly at the admission stage itself. No costs.

6. Registry should send copy of the O.A. along with enclosures to Respondent No.2.

B.S.JAI PARAMESHWAR

Member (J)

R.RANGARAJAN

Member (A)

17/2/97

Dated: 17th February, 1997.

Dictated in Open Court.

Arul
Dy. Registrar (J)

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Copy to:-

1. The Secretary, Ministry of Defence Production & Supplies, Union of India, South Block, New Delhi.
2. The Director General, Aeronautical Quality Assurance, M/O Defence, 'H' Block, DHQ PO, New Delhi.
3. The Chief Resident Inspector, DGAQA, M/O Defence, HAL PO, Hyd.
4. The Director General, DRDO, M/O Defence, New Delhi.
5. One copy to Srf. G.Siva Prasad Rao, party in person, JSO, OCRI, DGAGA, Min of Defence, C/o HAL Hyderabad, HAL.
6. One copy to Sri. K.Ramulu, Sr. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One copy to Deputy Registrar(A), CAT, Hyd.
9. One spare copy.

Rsm/-

TYPED BY *[Signature]* CHECKED BY *[Signature]*
COMPARED BY *[Signature]* APPROVED BY *[Signature]*

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI RIRANGARAJAN: M(A)

A ND

THE HON'BLE SHRI B.S. JASWAL PARAMESHWAR:
M(J)

DATED: 17/2/97

Order/Judgement
R.P/C.P/M.A.N.B.

in
O.A. NO. 152197

~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~
~~ALL OVER~~

DISPOSED OF WITH DIRECTIONS

DISMISSED

~~DISMISSED AS WITHDRAWN~~

DISMISSED & IN DEATH

ORDERED/REJECTED

NO ORDER AS TO C

II COURT

YLKR

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
द्वितीय DESPATCH
- 4 MAR 1997
हैदराबाद धायरीड
HYDERABAD BENCH